

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 35

**COMP.APPL/173 (CH)2017,
COMP.APPL/ 200 (CH)2023
In
CP No. 201/Chd/Chd/2017**

IN THE MATTER OF:

Capt. Sunil Kumar Chaudhary

...Petitioner

Vs.

M/ s Ocean Security Guards Pvt. Ltd.

...Respondent

Under Section: 241(I), 242(4), CA 2013, Rule 11 of NCLT

Since the Hon'ble Members are on leave, the matter is adjourned to
17.05.2024.

-sd-
Court Officer

March 22, 2024
SM